

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 238 OF 2016, APPEAL No. 246 of 2016
APPEAL NO. 247 OF 2016, APPEAL NO. 248 OF 2016
APPEAL NO. 343 OF 2017 & IA NO. 285 OF 2017

Dated: 4th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 238 OF 2016

PMC Power Pvt. Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K.V. Balakrishan for R-1
Ms. Purna Singh for R-2

APPEAL NOS. 246, 247 & 248 OF 2016

Southern Power Distribution Co. of Andhra Pradesh Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.

Counsel for the Appellant(s) : Ms. Purna Singh

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K.V. Balakrishan for R-1
Ms. Swapna Seshadri
Ms. Neha Garg for R-2

APPEAL NO. 343 OF 2017 & IA NO. 285 OF 2017

NCL Industries Ltd. Appellant(s)
Versus

**Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K.V. Balakrishan for R-1

Ms. Prerna Singh for R-2

ORDER

We have heard learned counsel for the parties. Learned counsel for the parties may file written submissions on or before 11.09.2018 with advance copy to the other side.

Judgment is reserved.

**(S.D. Dubey)
Technical Member**

ts/js

**(Justice Manjula Chellur)
Chairperson**